

relating to such investments and collaboration and also sought to broadly indentify the possible fields of useful technological collaboration between the two countries in future. A copy of the press note issued at the conclusions of these talks is laid on the Table of the House [Placed in Library. See No. LT—2/91/70]

(c) It is considered that the investment climate in India is quite satisfactory and a number of facilities and incentives are available to foreign investors, within the broad framework of the Government's policy on foreign investment and collaboration. Such facilities include non-discrimination against foreign capital once it is admitted into the country, freedom of remittance of profits and dividends, avoidance of double taxation of income and various relief and exemptions to foreign companies and investors in the matter of taxation of dividends, royalty and know-how fees, income-tax exemption to technicians etc. With the constitution of the Foreign Investment Board and the publication of Government's guidelines, applications for foreign investment/collaboration are being disposed of much more speedily than in the past.

#### Indo-U. S. Collaboration for Starting Industries

3211. SHRI D. N. PATODIA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that a joint exercise will be launched both by India and U.S.A. to explore the possibilities of collaboration in India with a view to starting industries which will augment India's exports :

(b) whether in doing the exercise, Government will enlist the cooperation of the industrialists of the country ; and

(c) if so, when the survey work in this regard will commence ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c) When the Minister of Foreign Trade visited U. S. A. recently, ideas were exchanged with U. S. business interests for establishment of joint ventures

especially in export oriented industries in India. Individual proposals as and when received, will be considered in the light of Government policy in force.

सांविधानिक तथा संसदीय अध्ययन संस्था को अनुदान तथा उसके द्वारा किये गये अध्ययन

3212. श्री मोलहू प्रसाद : क्या विधि तथा समाज कल्याण मन्त्री यह बताने की कृपा करेंगे कि :

(क) 1969-70 में सांविधानिक तथा संसदीय अध्ययन संस्था को कितना अनुदान दिया गया ; और

(ख) गत तीन वर्षों में इस संस्था द्वारा किये गये अध्ययनों का व्यौरा क्या है ?

विधि मंत्रालय और समाज कल्याण विभाग में उपमंत्री (श्री मु० यूनस सलीम) : (क) 2,00,000 रुपये (दो लाख रुपये) मात्र ।

(ख) इस संस्था ने गत तीन वर्षों के दौरान निम्नलिखित ग्रन्थ प्रकाशित किये हैं :—

1. डीवैल्यूएशन आफ दि रुपी एण्ड इट्स इम्प्लिकेशन्स (हिन्दी संस्करण और अंग्रेजी संस्करण) (रुपये का अवमूल्यन और उसका प्रभाव) ।
2. डीवैल्यूएशन आफ दि रुपी—इट्स इम्प्लिकेशन्स एण्ड कान्सीक्वेन्सेज रुपये का अवमूल्यन—उसका प्रभाव और परिणाम) ।
3. स्टूडेन्ट अनरेस्ट—प्रान्ल्स एण्ड परस्पेक्टिब्ज (छात्र असंतोष—समस्याएं और दृष्टिकोण) ।
4. इलेक्शन्स, कैंडिडेट्स एण्ड वोटर्स (अंग्रेजी और हिन्दी संस्करण)—लेखक—श्री पी० एन० कृष्णामणि (धुनाव, उम्मीदवार और मतदाता) ।
5. पाल्यमिन्ट्री प्रिविलेजेज एण्ड देनर कोडिफिकेशन, लेखक—श्री पी० गोविन्द मेनन (संसदीय विरोध,